

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge (OIC) Litigation

GOVERNMENT ORDER NO:- 17989-JK (LD) of 2024

DATED: - 07 - 11 - 2024

Sanction is hereby accorded to the appointment of Officer's of Police /Home Department as mentioned in annexure to this Government Order as Officer In charge Litigation (OIC) for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum

The terms and conditions of appointment of the OIC's shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

**Sd/-
(Achal Sethi)**

Secretary to Government

Dated: 07.11.2024

No:-LAW-OIC/11/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, Home Department,
7. Director Litigation, Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)
Assistant Legal Remembrancer



Annexure to the Government Order No.17989 -JK (LD) of 2024 dated 07.11.2024

S No.	Title of the Case	OIC
1	WPC No. 2619/2023 titled Ali Mohammad Mir and Anr Vs UT of J&K and Ors	Shri Faian Ali JKPS SDPO Tangmarg
2	WPC No. 1617/2024 titled Muzamil Hussain yattoo Vs UT of J&K and Ors	
3	Abdul Ahad Mir V/s State of J&K and others (Now U.T) in OWP No. 548/20212.	Mr. Zahid Ahmad Lone, Dy. S.P (Building) PHQ Cell No. 9797120565
4	Union Territory of Jammu & Kashmir through Principal Secretary to Govt. Home Department J&K , Civil Secretariat Jammu/ Srinagar V/s Mohammad Rubani Shah & others in LPA No.	Ms. Saleet Shah JKPS (Dy. SP Hqrs, Srinagar, Cell No. 9419055754
5	Ravi Kumar and Ors. Versus Union Territory of Jammu and Kashmir and Others in WP (C) No. 2623/2023	Smt. Anita Pawar, Dy. SP I/C Area Commandant Home Guards Jammu
6	Hakim Din V/s Union Territory of Jammu & Kashmir & Ors. in O.A No. 602 /2024	Mr. Om Parkash, Dy. S.P Hqrs Ramban Contact No. 9419125689
7	Union Territory of J&K & others Versus Arsh Koul in Appeal No. /2024.	Mr. Sheikh Zulfikar Azad, Sr. Superintendent Central Jail, Srinagar

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